

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.255 of 2013

Dated : 30th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.1
Mr. Alok Shankar
Mr. Stephanie for R.4

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **28.08.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson